

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4239
TO BE ANSWERED ON 20.12.2024

CONDITIONS OF ANGANWADI CENTRES

4239. SHRI ARUN BHARTI:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) functioning in the country along with funds allocated by Government to these AWCs during the last three years, State-wise and UT-wise including Bihar;
- (b) whether Government has taken note that most of the Anganwadi Kendras are functioning in dilapidated/damaged buildings and if so, the number of such buildings along with timeframe by which funds are likely to be released for their repair, State-wise and UT-wise;
- (c) the number of AWCs operating from rented building in the country, State-wise and UT wise; and
- (d) the number of new Anganwadi Kendras proposed to be set up, State-wise and UT-wise particularly in Jamui Parliamentary constituency

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): The number of Anganwadi Centres (AWCs) operating in the country is at **ANNEXURE I**. Funds allocated by Government to the States/UTs under Mission Saksham Anganwadi and Poshan 2.0 during the last three years, State-wise and UT-wise including Bihar are at **ANNEXURE II**. A total of 1950 AWCs are operational in the Jamui District of the State of Bihar.

Under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0), there is a provision for Rs.3,000/- per annum for maintenance of Govt. owned AWC Buildings.

Under Mission Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings @ 40,000 AWCs per year are to be strengthened and upgraded as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres including internet/Wi-Fi connectivity, LED screens, water filtration system/installation of RO Machine, Poshan Vatika, ECCE material etc. As on 25.11.2024, a total of 170337 AWCs have been approved for upgradation for which an amount of Rs. 1004.48 crores has been allocated to all States/UTs across the country.

Funds are also provided to States/UTs for providing drinking water facility @ Rs.17,000 per AWC and for construction of toilet @ Rs.36,000 per AWC. In the 15th finance cycle an amount of Rs.14660.42 lakhs has been released for providing drinking water facilities in 146199 AWCs and an amount of Rs. 28474.01 lakhs has been released for construction of toilet facilities in 142522 AWCs across the country.

In convergence with MGNREGS, 50000 AWCs @10000 AWCs per year are to be constructed over a period of five years, for which funds are provided @ Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by the Ministry to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without basic facilities, at nearby Primary Schools, where space is available.

The number of AWCs operating from rented buildings in the country, State-wise and UT wise is placed at **ANNEXURE III**.

Under PM JANMAN for the targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs) out of the total 2500 Anganwadi Centres to be constructed in three Financial Years (FYs) upto 2025-26, a total of 2139 Anganwadi centres have been approved by this Ministry out of which 786 have been actually operationalized. The State wise details are placed at **ANNEXURE IV**.

ANNEXURE I

Annexure referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4239 for answer on 20.12.2024 regarding “Conditions Of Anganwadi Centres” asked by Shri Arun Bharti.

The number of Anganwadi Centres (AWCs) operational in the country, State-wise and UT-wise including Bihar:

S. No	State/UTs	Operational AWCs as per State
1	Andhra Pradesh	55607
2	Arunachal Pradesh	6225
3	Assam	62093
4	Bihar	114968
5	Chhattisgarh	52382
6	Goa	1261
7	Gujarat	53065
8	Haryana	25962
9	Himachal Pradesh	18925
10	Jharkhand	38515
11	Karnataka	65931
12	Kerala	33120
13	Madhya Pradesh	97329
14	Maharashtra	110516
15	Manipur	11523
16	Meghalaya	6162
17	Mizoram	2244
18	Nagaland	3980
19	Odisha	74192
20	Punjab	27314
21	Rajasthan	61885
22	Sikkim	1308
23	Tamil Nadu	54449

24	Telangana	35700
25	Tripura	10222
26	Uttar Pradesh	189021
27	Uttarakhand	20060
28	West Bengal	119481
29	A & N Islands	720
30	Chandigarh	450
31	Dadra & N Haveli and Daman & Diu	405
32	Delhi	10897
33	Jammu & Kashmir	28426
34	Ladakh	1173
35	Lakshadweep	59
36	Puducherry	855
Total		1396425

ANNEXURE II

Annexure referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4239 for answer on 20.12.2024 regarding “Conditions Of Anganwadi Centres” asked by Shri Arun Bharti.

The details of Central share released and utilized under Mission Poshan 2.0 during the last three years, State-wise and UT-wise including Bihar:

Mission Poshan 2.0 (Rupees in crores)						
S. No.	Name of the State/UT	2021-22		2022-23		2023-24*
		Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	19.71	13.36	3.85	5.17	12.15
2	Andhra Pradesh	744.60	749.91	827.79	721.45	705.68
3	Arunachal Pradesh	170.83	230.77	137.78	145.74	162.06
4	Assam	1319.90	1432.19	1651.63	1717.00	2233.31
5	Bihar	1574.43	1608.02	1740.09	1586.61	1859.29
6	Chandigarh	15.32	23.09	33.10	33.10	19.79
7	Chattisgarh	606.73	522.72	668.96	571.80	579.46
8	Dadra & Nagar Haveli and Daman & Diu	9.33	9.56	5.80	5.80	11.97
9	Delhi	133.11	125.52	182.77	142.84	161.81

10	Goa	10.84	12.92	14.71	16.83	13.95
11	Gujarat	839.86	757.92	912.64	552.30	1126.80
12	Haryana	173.03	146.99	195.25	150.24	225.78
13	Himachal Pradesh	247.99	386.68	270.24	247.76	301.09
14	Jammu & Kashmir	405.74	704.57	479.01	416.23	530.88
15	Jharkhand	352.98	183.30	430.91	596.03	664.30
16	Karnataka	1003.70	984.62	765.87	885.65	912.96
17	Kerala	388.23	397.98	444.98	325.43	306.64
18	Ladakh	14.70	14.67	18.79	18.79	19.62
19	Lakshadweep	2.11	2.73	0.44	0.44	2.88
20	Madhya Pradesh	1085.47	1055.83	1011.57	1038.67	1123.11
21	Maharashtra	1713.39	1609.02	1646.17	1589.97	1699.52
22	Manipur	228.92	177.28	135.95	167.74	201.28
23	Meghalaya	173.33	177.86	192.39	200.24	269.69

24	Mizoram	59.32	61.57	42.81	46.65	100.27
25	Nagaland	159.80	160.21	199.30	190.47	262.91
26	Odisha	1065.98	871.20	923.92	884.92	968.80
27	Puducherry	2.78	6.13	0.12	6.68	4.48
28	Punjab	383.52	177.94	75.31	247.25	307.87
29	Rajasthan	682.65	771.64	974.02	936.17	1091.96
30	Sikkim	25.73	24.59	20.33	24.09	33.49
31	TamilNadu	655.38	681.28	766.81	741.30	880.79
32	Telangana	482.33	479.30	550.69	503.33	507.87
33	Tripura	186.72	171.66	150.52	186.55	244.22
34	Uttar Pradesh	2407.55	2341.91	2721.87	2622.64	2668.69
35	Uttarakhand	353.65	336.03	425.84	364.77	288.24
36	West Bengal	668.35	1378.31	1227.59	1455.89	1237.56
Total		18368.01	18789.28	19849.82	19346.54	21741.17

*-Utilisation certificate of funds released to the States/UTs during FY 2023-24 is not yet due.

ANNEXURE III

Annexure referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4239 for answer on 20.12.2024 regarding “Conditions of Anganwadi Centres” asked by Shri Arun Bharti.

The number of AWCs operating from rented buildings in the country as per Poshan Tracker data (as of Nov, 2024), State-wise and UT wise:

S. No.	State	Rented (as per Poshan Tracker data)
1.	Andhra Pradesh	23176
2.	Arunachal Pradesh	807
3.	Assam	5902
4.	Bihar	68178
5.	Chhattisgarh	7978
6.	Goa	711
7.	Gujarat	10077
8.	Haryana	5877
9.	Himachal Pradesh	10057
10.	Jharkhand	11261
11.	Karnataka	13309
12.	Kerala	7229
13.	Madhya Pradesh	26641
14.	Maharashtra	22688
15.	Manipur	8956
16.	Meghalaya	610
17.	Mizoram	9
18.	Nagaland	905

19.	Odisha	5498
20.	Punjab	3344
21.	Rajasthan	10132
22.	Sikkim	219
23.	Tamil Nadu	7605
24.	Telangana	12380
25.	Tripura	694
26.	Uttar Pradesh	21208
27.	Uttarakhand	7030
28.	West Bengal	28026
29.	Andaman & Nicobar Islands	181
30.	Dadra & Nagar Haveli - Daman & Diu	89
31.	Delhi	10765
32.	J&K	25211
33.	Ladakh	653
34.	Lakshadweep	0
35.	Puducherry	421
36.	UT-Chandigarh	337
	Total	358164

ANNEXURE IV

Annexure referred in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4239 for answer on 20.12.2024 regarding “Conditions Of Anganwadi Centres” asked by Shri Arun Bharti.

S.No	State	Total no. of AWCs sanctioned under PM-JANMAN	Total operational AWCs under PM-JANMAN (including both newly sanctioned & already existing)
1	Gujarat	67	67
2	Bihar	49	49
3	Rajasthan	51	12
4	Tamil Nadu	34	26
5	Karnataka	22	20
6	Manipur	42	13
7	Tripura	141	88
8	Madhya Pradesh	572	217
9	Odisha	90	58
10	Maharashtra	145	70
11	Chhattisgarh	174	30
12	Jharkhand	386	111
13	Telangana	85	4
14	Andhra Pradesh	266	7
15	Kerala	7	7
16	Uttar Pradesh	1	1
17	Uttarakhand	7	6
	TOTAL	2139	786
